

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

CRIMINAL APPLICATION (BA) NO.124 OF 2020
(Ashish s/o. Kartikram Wanjari .vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Mr.A.D.Sonak, A.P.P. for respondent/State.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

List the matter after two weeks.

JUDGE

jaiswal